

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
CP(IB) 764 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Do Well Moulds

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Mandeep Saluja Adv. for Mr. Harjot Singh Kassowal,

For the Respondent

: Mr. Jaimin Dave Adv. a.w Ms. Hirva Dave Adv.

ORDER

Relist the matter on 24.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)